

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 34(ND)/201/
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2016**

NAME OF THE COMPANY: Sh. Hari Prakash Poddar

Vs.

M/s. Shree Shree Radha Swamy Plastics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Dr. Anurag K. Agarwal, Advocate	Petitioners	Anurag K. Agarwal
2.	KARAN BAHL, Adv.	Petitioner	Karan Bahl

Order

The matter is part heard before the Bench comprising of myself and Hon'ble
Mr. S.K. Mohapatra, Member (T).

Accordingly, the hearing is adjourned to 07.09.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(INA MALHOTRA)
MEMBER (J)

16th August, 2016
(A.K. Arora)